

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **01.05.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/5(CHE)/2023
NAME OF THE PETITIONER(S) : Lakshminarayanan Sridhar
NAME OF THE RESPONDENTS : New Travel Liines India Pvt Ltd & 6 Ors
UNDER SECTION : Sec 241-242 & 59 & 213 of CA, 2013

ORDER

Present: Ld. Counsel Shri. Sriram Venkatavaradan for the Petitioner.

Ld. Sr Counsel Shri. E Om Prakash for the Respondents No. 1,
3 and 5.

Ld. Counsel Shri. Nagendra for Respondents No. 4 and 6.

Ld. Counsel Ms. Gunasri for Respondent No. 2.

Ld. Sr Counsel Shri. E Om Prakash submits that Hon'ble High Court in another matter relating to the same promoters has referred the matter to mediation and has appointed Hon'ble Mr. Justice N Kirubakaran as the mediator.

Ld. Counsel submits that this matter be also referred to mediation.

Ld. Counsel for the Petitioner submits that he has to take instructions.

Ld. Counsel is directed to take instructions and communicate the decision within two days.

List the petition on **06.05.2024**.

Sd/-

(VENKATARAMAN SUBRAMANIAM)
MEMBER (TECHNICAL)

MG

Sd/-

(SANJIV JAIN)
MEMBER (JUDICIAL)